

17.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 01
DIVISION BENCH- I
HON'BLE THE CHIEF JUSTICE
HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

NOTE 1: NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE 2: ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.

NOTE 3: COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

NOTE 4: COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE 5: COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.

NOTE 6: COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

CLICK HERE TO JOIN VC

<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt9>

MEETING NO. 25125678824

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

Courtmasterdbone@gmail.com

courtmaster253@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
71	LPA-256/2025 CM APPL. 22608/2025 CM APPL. 22609/2025	SACCHI SHURUAAT SEWA SAMITI (NGO) V/s DELHI DEVELOPMENT AUTHORITY	SANJAY KUMAR	

17.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 07
HON'BLE MR.JUSTICE MANOJ KUMAR OHRI

NOTE 1: All land acquisition appeals of village Bijwasan arising out of the award No. 2/2012 pertaining to notification under Section 4 dated 4th February, 2010 shall be listed on 25.4.2025.

NOTE 2: All land acquisition appeals of village Barwala arising out of the award No. 12/2005-06/DC/(NW) pertaining to notification under Section 4 dated 21st March, 2003 shall be listed on 1.5.2025.

NOTE 3 : All land acquisition appeals of village Mundka arising out of the award No. 2/DC(W)/2008-09 pertaining to notification under Section 4 dated 7th June, 2007 shall be listed on 8.5.2025.

CLICK TO JOIN VC

<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt14>

MEETING ID : 2528 229 8537

NOTE : ALL COUNSEL FOR THE PARTIES,LITIGANTS AND IO ARE REQUESTED TO KEEP THEIR MIC ON MUTE MODE TILL THEIR MATTER IS CALLED.

NOTE: PLEASE GIVE APPEARANCE IN THE CHAT BOX OF VC AS FOLLOWS

ITEM NO:-

CASE NO:-

NAME OF COUNSEL APPEARING FOR :-

MOB. NO:-

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
cmlinkajgoel.dhc@gov.in

lalit.684@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
61	W.P.(C)-11861/2018 CM APPL. 45948/2018	JAWAHARLAL NEHRU MEMORIAL FUND V/s DIRECTORATE OF ESTATES	PRIYANSHA INDRA SHARMA	
		OTHER DETAILS OF ADVOCATES: PRIYANSHA INDRA SHARMA()(9910792104)(PETITIONER)		

17.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 25
HON'BLE DR. JUSTICE SWARANA KANTA SHARMA

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cmbharatgulati.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
77	W.P.(CRL)-1231/2025 CRL.M.A. 11665/2025	MINOR S THR. FATHER B V/s STATE GOVT. OF NCT OF DELHI AND ANR.	ANWESH MADHUKAR (DHCLSC)	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(MAYUR VIHAR-172/2025)

